

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No220
CP/30(AHM)2021

Proceedings under Section 241(1) & 242(4) of Co.Act,2013

IN THE MATTER OF:

Jignesh H Shah Director of Rajshah Enterprise Pvt Ltd & OrsApplicant
V/s

TGB Banquets & Hotels Ltd & OrsRespondent

Order delivered on 15/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yuvraj Thakore, Adv.
For the Respondent : Mr. Pavan Godiawala, Adv.

ORDER

Learned Counsel for the petitioner appeared. Learned Counsel for the respondent appeared. Pleadings are complete.

List for hearing on 28.04.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)